

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

112. I.A. 5734/2023  
IN  
C.P.(IB)-64(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: The Federal Bank Ltd

V/s.

M. P. Enterprises & Associates Limited

SECTION 7 OF IBC, 2016

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**ORDER**  
**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**I.A. 5734/2023**

1. Adv. Abdullah Qureshi for the RP is present.
2. The above application has been filed by the RP seeking liquidation of the Corporate Debtor.
3. Heard the Applicant/RP. **Order is reserved.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)